NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/195/(IB)/2017	
NAME OF THE PETITIONER(S)	: SREENIDHI TRADING COMPANY	
NAME OF THE RESPONDENT(S)	: NOBEL TECH INDUSTRIES PVT LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Aashish Jain Junia Fee Sugna & Susem	For Pchihan	N.
Sunden Nargan Loursed for Myrandy	For Responded ORDER	

Counsels for both the parties are present and prayed for time for arguments. Put up on **05.12.2017** at **10.30** A.M.

MEMBER (JUDICIAL)

ghk